

Calcutta High Court - Circuit Bench at Jalpaiguri

JUSTICE

Scrutiny List

As on Date 21-05-2021

S.No.	Case Type	Filing No.	Compliance by Date	Reason for Compliance
1	WPA	1067/2021	21-05-2021	Other Objection:- 1.SIGNATURE OF THE LD. ADVOCATE AT ZERO PAGE OF THE PETITION IS MISSING 2.ACT SHOULD BE MENTIONED IN PRESENTATION FORM
2	WPA	1068/2021	21-05-2021	Other Objection:- 1.SIGNATURE OF THE LD. ADVOCATE AT ZERO PAGE OF THE PETITION IS MISSING 2.ACT SHOULD BE MENTIONED IN PRESENTATION FORM
3	CRM	595/2021	21-05-2021	Other Objection:- ABSENCE OF XEROX COPY OF ORDER DT 01-04-2021
4	CRM	608/2021	21-05-2021	Other Objection:- IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE AT PAGE NO.2
5	CRM	609/2021	19-05-2021	Other Objection:- IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE AT PAGE NO.2
6	CRM	610/2021	21-05-2021	Other Objection:- SYNOPSIS AND LIST OF DATES ARE NOT GIVEN
7	CRM	611/2021	21-05-2021	Other Objection:- ABSENCE OF XEROX COPY OF ORDER DT 14.04.2021
8	CRM	616/2021	21-05-2021	Other Objection:-

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S.No.	Case Type	Filing No.	Compliance by Date	Reason for Compliance
9	CRM	617/2021	21-05-2021	1.IMPROPER ADDRESSING OF HONOURABLE CHIEF JUSTICE AT PAGE NO-6 2.THE FORMAT OF VAKALATNAMA IS INCORRECT Other Objection:- 1.THE NAME OF THE HONOURABLE CHIEF JUSTICE IS INCORRECT 2..THE FORMAT OF THE VAKALATNAMA IS INCORRECT
